tute a working group to make an, indepth study of the question of constituting a National Airports Authority;

- (b) if so, what are the salient features of. the proposed Authority; and
- (c) whether some of the work from the Office of Director General of Civil Aviation is likely to be transferred to this Authority and, if so, what are the details thereof?

THE PRIME MINISTER (SHRI RAJIV GANDHI): (a) A committee has been constituted under the chairmanship of the DirectorjGene-ral of Civil Aviation to make an indepth study of the question of setting up a Civil Aviation Authority which would also examine the feasibility of eonstituting a separate agency for the development and management of the domestic airports.

(b) and (c) A decision on these questions, would be taken, on receipt cf the report of the Committee.

Talent hunting; in the field, of sports

*95. SHRIMATI RATAN KUMARI: Will the PRIME MINISTER be pleased to state what steps Government have taken for the purpose *ol*\ talent hunting in the field of sports in the country?

THE PRIME MINISTER (SHRI RAJIV GANDHI): For spotting and nurturing talent in the field of sports, Government have in operation the following schemes:—

- (1) The National Cochin Scheme;
- (2) Sports Talent Search Scho larships;
- (3) All India Rural Sports Tour naments;
- (4) All India Women's Sports Festival;
 - (5) Field Stations in Universities; and

(6) Assistance to National Sports Federations, Association of Indian Universities and School Games Federation of India for holding annual championships for juniors and sub-juniors.

In addition, Government propose to launch schemes for adoption of selected schools fox special promotion of sports and games and for setting up sports hostels. Government also propose, subject to availability of resources, to assist the State Governments in the construction of multipurpose stadia in each district headquarters.

Nuclear Power Generation Plan

*96. SHRIMATI RODA MISTRY; SHRI SURESH KALMADI:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Atomic Energy Commission has approved a 10,000 mw nuclear power generation programme for the next 15 years; and
- (b) if so, the details of the proposals received from the Atomic Energy Commission in this regard, also indicating the different phases in which it is contemplated to be achieved and the , expenditure . involved?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY SPACEAND ELECTRONICS (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) It is proposed to install 12 units of 235 MWe pressurised heavy water reactors and 10 units of 500 MWe pressurised heavy water reactors by the year 2000 A.D. Nine of the twelve units of 235 MWe are targetted to be commissioned during 8th Five Year Plan period. Balance three units of 235 MWe and 10 units of 500 MWe pressurised heavy water reactors are targetted to be commissioned during 9th Five Year Plan period. Total capital cost for entire